to Questions

SHRI B. N. DATAR: Exactly that is what was pointed out. There was a slight delay in one case and immediately an enquiry was made.

श्री जस्पत राय कपूर : क्या कोई केन्द्रीय स्थान नियत किया गया है जैसा कि कुछ प्रदेशों में हैं जहां रिपोर्ट दर्ज कराई जा संके यदि किसी विशेष स्थान पर रिपोर्ट दर्ज कराने में किसी को कठिनाई हो ।

SHRI B. N. DATAR: The hon. Member is asking a general question. We are here confined only to the Delhi Administration.

SHRI JASPAT ROY KAPOOR: Exactly. My question is, is there any such central reporting office established in the Delhi State as is the practice observed in certain other States, particularly in U.P. where reports can be lodged if there is any difficulty experienced by anybody in lodging a report in any particular case?

SHRI B. N. DATAR: We have made it clear here that the report may be lodged either with the Police Station or if the particular complainant so desires, he can address it immediately to the Superintendent.

*9. [For answer, vide cols. 31-32 infra.]

NAVAL COLLEGE

*10. SHRI V. C. KESAVA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal under Government's consideration to start a Naval College;

(b) if so, when it is to be started; and

(c) whether any place has been selected for its location?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) No. (b) and (c). Do not arise.

SHRI V. C. KESAVA RAO: May I know whether any persons are trained in any Naval institution anywhere in India?

SHRI K. RAGHURAMAIAH: There are a number of training establishments to train up these Naval cadets. Unlike in the Armed and Air Forces, the Naval Cadets, after passing out of the N.D.C. are given training on our Training Ships for a period of six months.

SHRI V. C. KESAVA RAO: May I know whether previously there was a proposal to start one institution at Vizagapatam?

SHRI K. RAGHURAMAIAH: I would like notice about that. If there was any such proposal, I would like to look into it.

CO-ORDINATION OF UNIVERSITY EDUCATION

*11. SHRI J. H. JOSHI: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state whether there is a proposal under Government's consideration for the coordination of the University education?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): The University Grants Commission have set up a Committee to make recommendations for the maintenance and coordination of the standards of university education.

SHRI J. H. JOSHI: Are Government aware that in point of examination, some Universities are very rigid and some are liberal to a fault with the result that the students have to suffer more particularly where they have to seek admission to the Medical or Engineering and such other colleges and do Government therefore feel the need and urgency of bringing about uniformity in all Universities in respect of the standards of teaching and examinations?

DR. K. L. SHRIMALI: We realise the importance of coordinating and setting up of standards. In fact the the University whole purpose of Grants Commission is to maintain proper standards. A Committee has been appointed and it is making an enquiry into the whole subject. Τ shall be able to give the results of this enquiry only after the enquiry has been completed.

INTEGRATION OF SERVICES OF COMPONENT UNITS OF THE BOMBAY STATE

*12. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the integration of the services of the component units of the State of Bombay has been completed; and

(b) how long it is likely to take to decide the seniority of the services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) NO.

(b) The work relating to equation of posts for the purpose of determining the seniority of the employees is in hand and will be completed very soon. Thereafter, it will take sometime longer to determine the seniority of the employees of the different integrating units.

SHRI GOPIKRISHNA VIJAI-VARGIYA: What action has the Government taken after the reorganisation of States that this integration work is speeded up in all the States?

SHRI B. N. DATAR: The Government called a meeting of the Chief Secretaries of the various States. Certain principles were laid down and they are being followed in the various States.

۰.

SHRI J. H. JOSHI: May I know is the Government have received any memoranda from the Government servants of Vidharba, Marathwada and Sourashtra showing their grievances and whether there is any agency to which they can look for their redress?

SHRI B. N. DATAR: In the first place all such representations or complaints are considered by the State Governments. Then they prepare the principles regarding equation of posts and then the gradation list is also prepared and if thereafter there are some complaints received by the Central Government, then it would come into the picture.

श्री पां० ना० राजभोज : क्या में जान सकता हूं कि इस बारे में सरकार ने कोई ट्रिब्यूनल नियुक्त किया है स्रौर ग्राज कितने केसेज पैनडिंग हैं ? उसमें शिड्यूल्ड---कास्ट के कितने सरकारी नौकर हैं ?

SHRI B. N. DATAR: That question does not arise.

SHRI P. N. RAJABHOJ: I don't know what sort of answer the hon. Minister has given.

SHRI B. N. DATAR: That question does not arise at this stage.

MR. CHAIRMAN: Shri J. H. Joshi.

SHRI J. H. JOSHI: Question No. 13.

SHRI B. R. BHAGAT: Sir, Questions 13 and 14 pertain to the same subject. May I answer them together?

Mr. CHAIRMAN: Do you agree, Mr. Kesava Rao?

SHRI V. C. KESAVA RAO: Yes.

MR. CHAIRMAN: All right.